

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No: 953

DATED: 24/10/2017

In Pursuance of High Court Notification No. 957 dated 21.08.2017 read with Notification Nos.970 and 977 dated 15.09.2017 and 10.10.2017 respectively, the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of J&K, on consolidated honorarium of Rs.15000/- per month:-

Kashmir Province:

| S. No. | Roll No. | Name of Candidate | Parentage | Address |
|--------|----------|----------------------|----------------------------|--|
| 1 | 034KP | Syed Mansoor Bukhari | Syed Ashaq Hussain Bukhari | Bukhari House, Lane-2, H.No-27, Shivpora, Sgr |
| 2 | 011KP | Tanzeela Sharif | Mohammad Sharif | H. No.239, Govt. Housing Colony, Bagh-i-Mehtab, Srinagar, 190019 |
| 3 | 009KP | Towfeel Ahmad Mir | Mohmad Ramzan Mir | Kanir, Chadoora, Budgam |
| 4 | 062KP | Uzma Amin | Mohammad Amin Mugloo | Mugal Mahal, Rainawari, Sgr |
| 5 | 010KP | Zahid Sultan | Mohammad Sultan Wani | Repoora, Chadoora, Budgam |

Jammu Province:

| S. No. | Roll No. | Name of Candidate | Parentage | Address |
|--------|----------|-------------------|----------------|---|
| 1 | 003JP | Vasudha Sharma | Ganesh Sharma | House No.20, Ward No.11, Vijaypur, Samba, Jammu |
| 2 | 014JP | Kartar Singh | Jagdish Raj | C/A F-1, Lane No.17, Mohalla Hari Nagar, TalabTillo Road, Jammu |
| 3 | 004/JP | Rishabh Koushal | Vinod Kumar | Jandrah, Teh. Dausal, Jammu, 181224 |
| 4 | 007JP | Megha Anand | Rajneesh Anand | 217, Sector-I, Channi Himmat, Jammu, 180015 |

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No.578 dated 30.08.2016 which has been duly notified in the Government Gazette and up-loaded on the official website of the High Court.
2. The selected candidates shall furnish an undertaking before the Registrar General in terms of guideline No.8 of Notification No.578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

By order

(Sanjay Dhar)

Registrar General

No:- 27066-91/95

Dated:- 24/10/2017

Copy of above forwarded to the :-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
..... for kind information of Their Lordships.
3. Registrar Vigilance, High Court of J&K, for information.
4. Registrar Judicial, High Court Wing, Jammu /Srinagar, for information and necessary action.
5. The CPC, e-Court for uploading the same on the website of the High Court.
6. Director Information, J&K Srinagar.
..... With the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces .
7. Shri _____
..... for information and necessary action.